

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:878

ANSWERED ON:25.11.2011

ELIGIBILITY-CUM-ENTRANCE TEST FOR MBBS COURSES

Kataria Shri Lal Chand;Mutterwar Shri Vilas Baburao

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Medical Council of India (MCI) proposes to hold all India common entrance test viz. National Eligibility-cum-Entrance Test (NEET-UG) for admission to MBBS courses in medical colleges across the country from next year;

(b) if so, the details thereof;

(c) whether apprehensions and concerns of all stakeholders have been addressed prior to finalising the proposed examination;

(d) if so, the details thereof indicating the syllabus, medium of test, reservation finalised for the purpose; and

(e) the time by which the proposed entrance test is likely to be notified by the Government?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE(SHRI GHULAM NABI AZAD)

(a) & (b) The Hon'ble Supreme Court, in Simran Jain case, has accepted the proposal of the Medical Council of India (MCI) to conduct common entrance test viz. National Eligibility and Entrance Test (NEET) for admission to Under Graduate (UG) and Post Graduate (PG) medical courses in the country and directed the Council to take such steps as are necessary to implement the NEET. Accordingly, the Central Government has constituted a Committee to finalize the modalities for implementation of NEET.

(c) & (d) Central Board of Secondary Education, which is the agency for conducting NEET for UG, has constituted an Advisory Committee consisting of Members from all States to address the issues of admission processes prevalent in various States like reservation, medium of test, etc.

(e) MCI notified UG and PG NEET in December, 2010 and the same has been accepted by the Hon'ble Supreme Court.